

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

**Circular No: 05 - JK(LD) of 2021.**  
**Dated : 05 - 04 - 2021.**

Vide Government Order No. 2204-JK(LD) of 2020 dated 17-03-2020, Standing Counsels were engaged for conducting/defending the cases before the Subordinate Courts as a make-shift arrangement. Only one Standing Counsel was engaged to defend the cases of all the Departments in one District. It has been brought to the knowledge of the Department of Law, Justice and Parliamentary Affairs that these Standing Counsels have been claiming retainership from more than one Departments.

It is hereby accordingly clarified that:-

- (a) standing Counsels, even though appointed for more than one Departments shall be entitled to receive remuneration @ ₹ 8000/- per month from only one Department.
- (b) unless specifically provided otherwise in the engagement order, Standing Counsels shall receive their remuneration from Deputy Commissioner Office, being the administrative head of all offices in the District.
- (c) the excess remuneration drawn by any Standing Counsel shall be recovered from them by the concerned Departments.
- (d) These guidelines shall govern all the engagements made in pursuance to Government Order No. 2204-JK(LD) of 2020 dated 17-03-2020.

These instructions/clarifications are accordingly notified and circulated for the information of all Administrative Secretaries/ HoDs and for their strict adherence.

Sd/-  
(Achal Sethi)  
Secretary to Government.

No: LD(A)2020/13-I.

Dated: 05 – 04 – 2021.

Copy to the:-

1. Learned Advocate General, J&K Jammu.
2. Director General of Police, J&K Jammu.
3. All Financial Commissioners.

*[Handwritten signature]*  
*[Handwritten signature]*

4. All Principal Secretary to Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Commissioner/Secretary to Government, General Administration Department.
8. All Commissioner/Secretary to Government.
9. Divisional Commissioners, Kashmir/Jammu.
10. All Deputy Commissioners.
11. All Head of Departments/Corporations.
12. Secretary, J&K Public Service Commission, Jammu.
13. Secretary, Service Selection Board, J&K Jammu.
14. Director Finance, Department of Law, Justice and Parliamentary Affairs.
15. Director Information, J&K Jammu.
16. Director Litigation, Jammu/Kashmir.
17. All the Special/Additional Secretaries/Senior Law Officers/Public Law Officers/Legal Assistants/Junior Legal Assistants for compliance.
18. Private Secretary to the Chief Secretary for information of the Chief Secretary.
19. All Standing Counsels representing the Union Territory of Jammu and Kashmir before the Subordinate Courts at Jammu/Kashmir for compliance.
20. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
21. Website of the Department of Law, Justice and Parliamentary Affairs.
22. Government order file.
23. File concerned.

  
05.04.21

(Ashish Gupta)

Additional Secretary to Government.

  
05.04.21